

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.4269/2016

Friday, this the 23rd day of December 2016

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mr. Raghunath Singh s/o Mr. Dhani Ram
Retired Assistant, Group C
Aged about 70 years
r/o RZA-76/1, Gali No.1
Mahavi Vihar near Dwarka, Sector 1
Dwarka, New Delhi

(Mr. Nasir Ahmed, Advocate)

..Applicant

Versus

1. Union of India through its Secretary
Ministry of Health & Family Welfare
Govt. of India, Nirman Bhavan
New Delhi -1
2. The Under Secretary
Ministry of Health & Family Welfare
Govt. of India, Nirman Bhavan
New Delhi -1
3. The Secretary
Department of Personnel & Training
CS Division, Lok Nayak Bhawan
Khan Market, New Delhi -3

..Respondents

O R D E R (ORAL)

Mr. Raj Vir Sharma:

After hearing for some time, learned counsel for applicant seeks permission to withdraw this O.A. Allowed.

2. The O.A. is accordingly dismissed as withdrawn.

**(K.N. Shrivastava)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

December 23, 2016
/sunil/